

(b) if so, the full facts and details of the High Commission's sponsorship posters and steps taken to make corrections for the same?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) No.

(b) Does not arise.

Stone pelting at Nankana Sahib Gurudwara in Pakistan

539. SHRI RAJKUMAR DHOOT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that recently an incident of stone pelting at holy Nankana Sahib Gurudwara in Pakistan came to light which hurt the religious feelings in India;

(b) if so, the details thereof; and

(c) what diplomatic and other actions Government has taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (c) Following the reports of vandalism and desecration of the holy Gurudwara at Sri Nankana Sahib in Pakistan on 3 January 2020, the Government strongly condemned the reprehensible action. Pakistan's *Charged' Affaires* in New Delhi was summoned and India's strong protest was lodged against the wanton acts of vandalism and desecration of the holy Gurdwara Sri Janam Asthan at Nankana Sahib, Pakistan. India also shared strong concerns at the continued persecution of religious and ethnic minorities in Pakistan. Government of Pakistan was also called upon to ensure safety, security and welfare of the members of the minority communities in Pakistan, including their places of worship, and take immediate measures to expeditiously bring the perpetrators of such despicable and heinous acts to justice.

Attack on Nankana Sahib Gurudwara

540. SHRI ANIL DESAI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that Nankana Sahib Gurudwara was under attack in Pakistan;

(b) if so, the details of the same and action taken against the attackers by Pakistan Government; and